

(5)

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.**
CIVIL CONTEMPT APPLICATION NO. 169 OF 2007.

IN

ORIGINAL APPLICATION NO. 1118 of 2007.

ALLAHABAD THIS THE 08TH DAY OF APRIL 2008.

Hon'ble Mr. N.D. Dayal, Member-A

Hon'ble Mr. A.K. Gaur, Member-J

1. Shri Suneet Malviya son of Shri S.N Malviya R/o 38/11-A Meera Pur, Allahabad.
2. Shri Durgesh Mohan son of Shri K.N Srivastava R/o 190-C/2 Raj Rooppur, Allahabad.
3. Shri Bimlesh Kumar son of Shri B.N Verma R/o B-5-2/3 Annapurna Nagar, Varanasi.
4. Shri Pradeep Kumar son of late R.S. Singh R/o 521/123-A Subhash Nagar, Varanasi.
5. Shri Ashok Kumar Pathak son of Shri A.N Pathak R/o Dy. CCM/C, Northern Railway, Varanasi.
6. Shri Kanhaiya Singh son of Shri K.P. Singh R/o D.R.M Office, Commercial North Eastern Railway, Varanasi.
7. Shri Pawan Kumar Yadav son of late Shri B.N Yadav R/o 116/19, Radha Nagar Colony, Daraganj, Allahabad
8. Sri Kripa Shankar R/o F-5 Punch Pushap Apartment, Ashok Nagar, Allahabad.
9. Mohd. Abdul Alim son of late Mohd Abdul Samad R/o E-100/11 G.T.B Nagar, Allahabad.
10. Shri Vidya Bhusan Srivastava son of Shri Hari Bhan Lal Srivastava R/o 303-B Railway Colony, Subedarganj.
11. Shri Manoj Kumar Singh son of Shri Matban Singh R/o 303-A, Railway Colony, Subedarganj, Allahabad.
12. Shri Anil Kumar son of Shri Salilg Ram Kesarwani R/o 98/150, Saral, Khuldabad, Allahabad.
13. Smt. Aparna Bhatnagar wife of Rajiv Bhatnagar R/o
14. Kameshwar Prasad Srivastava son of Shri J.P Srivastava, R/o 788/B, Leader Road Colony, Allahabad.

.....Applicants

(By Advocate: Shri Pankaj Srivastava)
Versus.

1. K.C. Jaina, Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Parvez, Joint Director, Establishment Welfare, Railway Board, New Delhi.
3. Shri Prakash, General Manager, Northern Railway, Baroda House, New Delhi.
4. Budh Prakash General Manager, North Central Railway, Subedar Ganj, Allahabad.

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5. R. Mohandas, General Manager, CORE, Railway Electrification, Nawab Yusuf Road, Allahabad.

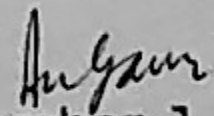
.....Respondents

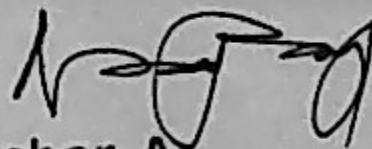
(By Advocate: Shri Anil Kumar)

ORDER

By Mr. N.D. Dayal, Member-A

Shri Pankaj Srivastava counsel for the applicant submits that compliance report has been received and he is satisfied with the same. Shri Anil Kumar is present for the respondents. Contempt petition is dropped. Notices, if issued, are discharged.


Member-J


Member-A

Manish/-